

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 68 OF 2017 & IA NO. 215 OF 2017

AND

APPEAL NO. 69 OF 2017 & IA NO. 216 OF 2017

AND

APPEAL NO. 78 OF 2017 & IA NO. 222 OF 2017

Dated: 1st August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:-

Indian Wind Power Association

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. Tushar Mathur
Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-2

Mr. Soumik Ghosh

Mr. Ajay Tiwari for R-4

ORDER

List these matters on **20.09.2017**. In the meantime, pleadings be completed.

**(I.J.Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**